

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 211 of 2015

Dated: 14th December, 2015

In the matter of:-

M.P. Biomass Energy Developers Assn. & Ors.

.... Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Ors.

... Respondent(s)

ORDER

Bench not assembled today.

Post this Appeal for hearing on **19th February, 2016.**

Court Master

rkt